

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**C I R C U L A R**

Imphal, the 2<sup>nd</sup> February, 2026

No. HCM/1/96-BENCH/ 1858

In view of the letter dated 9<sup>th</sup> January, 2026 of the Secretary, MCPC bearing no. 36/MCPC/2026 on the subject – Mediation For the Nation 2.0, all Superintendents of Judicial Sections of this registry are directed to list forthwith the cases identified since 02.01.2026 in the Cause list from 02-02-2026 under the Heading – “For Referral to - Mediation For the Nation 2.0.”

By order etc.,

Sd/-

**(KH. AJIT SINGH)**  
REGISTRAR (JUDL.)  
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 1859- 70

Imphal, the 2<sup>nd</sup> February, 2026

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Registrar General, High Court of Manipur.
5. The Registrar (Vigilance)/Admn., High Court of Manipur.
6. The Secretary, High Court Legal Services Authority.
7. All the Joint Registrars, High Court of Manipur.
8. All the Deputy Registrars, Language Officer/ Court Managers Gr. II, High Court of Manipur.
9. All the Assistant Registrars/ System Analysts, Librarian, High Court of Manipur.
10. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
11. All the Court Masters, High Court of Manipur.
12. The Concerned/Guard File.

*Kh. Ajit*  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**